



HIGH COURT OF SIKKIM

CASES INSTITUTED AND DISPOSED IN THE FIRST QUARTER OF THE YEAR, 2025

Name of the High Court	Quarter	Cases brought forwarded from the previous quarter (Nos.) (Civil/Criminal)			Freshly instituted cases (Nos.) (Civil/Criminal)			Disposed of cases (Nos.) (Civil/Criminal)			Pending cases at the end of the Quarter (Nos.)		
		Civil	Cr.	(Civ.+Cr.)	Civil	Cr.	(Civ.+Cr.)	Civil	Cr.	(Civ.+Cr.)	Civil	Cr.	(Civ.+Cr.)
High Court of Sikkim	I	142	64	206	23	15	38	08	03	11	157	76	233

ANNEXURE-II

STRENGTH OF JUDGES

Total Sanctioned Strength (I Qtr.)	Total Working Strength (I Qtr.)	Vacancy
03	03	Nil

Prep. by:

Deputy Registrar (J)
High Court of Sikkim
Gangtok

Verified by:

Joint Registrar-cum-Reader
High Court of Sikkim
Gangtok
2025